

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 205 of 2020

IN THE MATTER OF:

Kodeboyina Srinivas Krishna

...Appellant

Versus

PVM Innvensys Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant : Mr. Rakesh Kumar, Ms. Preeti Kashyap and Mr. Yogesh Gupta, Advocates

For Respondents : Mr. Nagaraj Kumar, Ms. Aishwarya Mohan Gahrana and Ms. Anuradha, Advocates
Mr. Vinod Chaurasia and Mr. Shyam Arora, Advocates for R-2

ORDER

(Through Virtual Mode)

14.08.2020 Heard learned counsel for the parties. Hearing concluded.

Written submissions, not exceeding three pages, supported by case laws, may be filed within four days.

Judgment reserved.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[Dr. Alok Srivastava]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/